

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 7152 /A.

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Mr K. Adani Loli,
Jt. Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, 12th December, 2018.

Sub:- Casual Leave.


Ref:- Your note dated 10.12.2018.

Sir,

With reference to the above, I am directed to inform you that, the prayer for Casual leave of Shri Niechochiyi Seyie, District and Sessions Judge, Zunheboto, Nagaland, for 3(three) days w.e.f. 11.12.2018 to 13.12.2018 along with station leave permission, has been granted.

Shri Seyie may be informed accordingly.

Yours faithfully,

 12.12.18

JOINT REGISTRAR (VIGILANCE)

